

**Form III  
NOMINATION**

I ..... (Name and address), the holder of Bonds Ledger Account No ..... for the deposit under *Pradhan Mantri Garib Kalyan Deposit Scheme, 2016*, hereby nominate the following person who shall on my death have the right to the Bonds Ledger Account (number) and receive payment of the amount for the time being due on the Bonds Ledger Account specified below:

**PARTICULARS OF THE NOMINEE:**

Date of issue	Amount Rs.	Date of repayment	Full name with expanded initials and address of nominee	Date of birth in case of minor	Relationship with the holder of Bonds Ledger Account	Particulars of bank account

**To be filled in case if nominee is minor:** As ....., the sole nominee above is a minor on this date, I appoint Shri/Smt./Kum..... to receive the amount for the time being due to the above Bonds Ledger Account in the event of my death during the minority of the said nominee .....

**If the nomination is in substitution of the one already made:** This nomination is in substitution of the nomination dated ..... made by me/us and registered on your books at ..... which shall stand cancelled on registration of this nomination.

(Signature of the Bonds Ledger Account Holder)

Place: \_\_\_\_\_

Date: \_\_\_\_\_

Signature with name and address of witnesses:

1.....

2.....

**Acknowledgment**

We acknowledge having registered the nomination in favour of ..... (Name of nominees) for the Bonds Ledger Account No. .... for the loan ..... and the nomination registration no. is ..... Please quote the above nomination registration no. in all communication pertaining to change or cancellation of nomination.

Date: .....

Authorised Official .....

